

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

WRIT PETITION (C) D. NO. 29329 OF 2021

(Under Article 32 of the Constitution of India)

WITH

INTERLOCUTORY APPLICATION NO. 204291 OF 2022

(Application for Condonation of Delay in Re-filing the Petition)

AND

INTERLOCUTORY APPLICATION NO. 727 OF 2023

(Application for exemption from filing notarized affi davit)

Seema Girija Lal & Anr.

... Petitioners

Versus

Union of India & Ors.

... Respondents

OFFICE REPORT

The Writ Petition above-mentioned was listed before the Hon'ble Court on 17.7.23 with Office Report dated 15.7.23, when the Court was pleased to pass, inter alia, the following order:

- "xxxx xxxx xxxx
- 5 We direct the State Governments to ensure compliance with the provisions of the Act so as to rectify the deficiencies which have been noted in the affidavit filed by the Union government expeditiously on or before 30 September 2023. Since the Commissioners are entrusted with an important statutory function of overseeing the implementation of the provisions of the Act, the States/UTs shall ensure appointment of the Commissioners by 31 August 2023.
- xxxx xxxx xxxx
- 7 All State Governments/Union Territories shall upload the relevant data pertaining to the status of compliance on the dashboard of the Union Ministry of Social Justice and Empowerment. The Ministry of Social Justice and Empowerment shall coordinate with all the State Governments/Union Territories through the respective Ministries and submit a status report to this Court by 15 September 2023.
- 8 List the Petition on 18 September 2023."

It is submitted that certified copy of the above Order was sent to the Union of India (Department of Social Justice & Empowerment) and all the states and union territories vide this Registry's letter dated 19.7.2023.

It is further submitted that thereafter the following documents have been filed, so far:

| No. | Document | Filed on behalf of | Filed on | Filed by |
|------------|-----------------|---|-----------------|-------------------|
| 1 | Affidavit | UT of Dadra Nagar Haveli and Daman & Diu (R-32) | 10.8.23 | SN Terdal |
| 2 | Status Report | Union of India (R-1) | 15.9.23 | Amrish Kumar |
| 3 | Status Report | State of Mizoram (R-18) | 15.9.23 | Siddhesh S Kotwal |
| 4 | Status Report | UT of Chandigarh (R-31) | 15.9.23 | SN Terdal |

The document at Sl. No. 1 stands included in the paper books, while the documents at Sl. Nos. 2 to 4 are being circulated before the Hon'ble Court.

The Writ Petition alongwith applications above mentioned is listed before the Hon'ble Court with this Office Report for orders.

Dated this the 16th day of September, 2023.

Sd/-
Assistant Registrar